

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/295/KOB/2024 IN IA(IBC)/77/KOB/2021 in IBA/17/KOB/2020
SECTION	REG. 15 IBBI.
NAME OF PARTIES	CA JASIN JOSE (LIQUIDATOR) IN THE MATTER OF M/S MOON RIVER RESORTS PVT LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	AKHIL SURESH, KALLIYANI KRISHNA B
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23rd JULY 2024

O R D E R

IA(IBC)/295/KOB/2024 IN IA(IBC)/77/KOB/2021 in IBA/17/KOB/2020

This application is filed by the Liquidator of M/s. Moonriver Resorts Private Limited to place on record the 12th Quarterly Report for the period from 01.04.2024 to 30.06.2024.

Learned Counsel, Mr. Akhil Suresh appears on behalf of the Liquidator through virtual mode.

The said 12th Quarterly Report for the period from 01.04.2024 to 30.06.2024 is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/295/KOB/2024 is **allowed and disposed of.**

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**